



## Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.477/2020

Tuesday, this the 18<sup>th</sup> day of February 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman  
Hon'ble Sri A. K. Bishnoi, Member (A)**

Shri Steephen M, Section Officer  
Age 46 years, Group B  
(PIS No.125437) SIB Maharashtra, Mumbai  
r/o 26 & 28/2 Velayutha Pandian Street  
Old Washermenpet, Chennai

..Applicant

(Sri Yujur Bhalla, Advocate)

Versus

1. Union of India through Secretary  
Ministry of Home Affairs  
North Block, New Delhi
2. The Director, Intelligence Bureau  
Ministry of Home Affairs, North Block  
New Delhi
3. The Chairman, UPSC Bhavan  
Shahjahan Road, UPSC, Man Singh Road Area,  
New Delhi, Delhi 110 069

...Respondents

(Smt. Harvinder Oberoi, Advocate)

### ORDER (ORAL)

**Justice L. Narasimha Reddy:**

The applicant is working as Section Officer in the Intelligence Bureau, Ministry of Home Affairs. Disciplinary proceedings were initiated against him by



issuing a charge memo dated 16.02.2016. After conducting the inquiry, the disciplinary authority passed an order dated 29.01.2019 imposing the penalty of reduction of pay scale by one stage for a period of three years without cumulative effect. Aggrieved by that, the applicant preferred an appeal dated 13.03.2019. His grievance is that the appellate authority did not pass order therein.

2. We heard Sri Yajur Bhalla, learned counsel for applicant and Smt. Harvinder Oberoi, learned counsel for respondents, at the stage of admission.

3. The applicant availed the statutory remedy of appeal provided for under Rule 24 of CCS (CCA) Rules, 1965, feeling aggrieved by the order of punishment dated 29.01.2019. By any standard, the appeal preferred in March, 2019 ought to have been disposed of by this time.

4. We, therefore, dispose of the O.A. directing the appellate authority to pass orders in the appeal preferred



before him, within a period of six weeks from the date of receipt of a copy of this order.

There shall be no order as to costs.

**( A.K. Bishnoi )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**February 18, 2020**  
**/sunil/**